

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.02.2022 (THURSDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 648 of 2021	Greenopolis Welfare Association Vs. Three C Shelters Pvt. Ltd. & Ors.	Venket Rao	Sanjay Bhatt Niharika Sharma-R1 R.K. Gupta-R2
2.	Comp. App. (AT) (Ins) No. 833 of 2021	SM Milkose Ltd. & Anr. Vs. M/S Onyx Components and Systems Pvt. Ltd.	Manish Kaushik	
3.	I.A No. 1987 of 2020 in Comp. App. (AT) (Ins) No. 926 of 2019	Flat Buyers Association Winter Hills-77. Vs. Umang Realtech Pvt. Ltd. Through IRP & Ors. With	Manoj Kumar	Manish K. Gupta-IRP Sumesh Dhawan Kunal Sabharwal Abhishek Srivastava-CS Ankur Singhal
4.	Contempt Case (AT) No. 28 of 2020 in Comp. App. (AT) (Ins) No. 926 of 2019	Pooja Mining & Marbles Pvt. Ltd. Vs. Umang Realtech Pvt. Ltd. Through IRP & Ors. With	Gautam Singh	Manish Kumar Gupta-IRP Sumesh Dhawan Gaurav Verma Abhishek Srivastava-R5
5.	Contempt Case (AT) No. 02 of 2021 in Comp. App. (AT) (Ins) No. 926 of 2019	Brilltech Engineers Pvt. Ltd. Vs. Manish Kumar Gupta, IRP With	Ankur Singhal	Karan Rajpurohi Abhijeet Sinha Vijay Nair Aditya Shukla
6.	Contempt Case (AT) No. 24-25 of 2021 in Comp. App. (AT) (Ins) No. 926 of 2019	Flat Buyers Association Winter Hills-77 Vs. Manish Kumar Gupta, IRP & Ors.	Manoj Kumar	Abhijeet Sinha Karan Singh Vijay Nair

For Directions

7.	Compensation Application No. 01 of 2020 in Competition Appeal (AT) No. 70 of 2018	East India Petroleum Pvt. Ltd. Vs. South Asia LPG Co. Pvt. Ltd.	Kunal Mehra	Amitabh Kumar B Alia Parth-R1
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For Admission (Fresh Case)

8.	Comp. App. (AT) (Ins) No. 878 of 2021	Fortune Graphics Ltd. Vs. Vineet Aggarwal & Ors.	S.Q. Kazim	
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For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 1144 of 2019	Suresh G Motwani. Vs. Oriental Bank of Commerce.	Vikram Singh Arya	Ankit Raj Piyush Beriwal-R1
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For Hearing

10.	Comp. App. (AT) (Ins) No. 709 of 2020	UCO Bank Vs. Deege Orchards Pvt. Ltd.	ParthaSil	Surjan Singh Shekhawat Adith Nair
11.	Comp. App. (AT) No. 273 of 2019	Shirish Vinod Shah (HUF). Vs. Bharti Telecom Ltd & Ors. With	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
12.	Comp. App. (AT) No. 274 of 2019	Hasmukh Mithalal Nagori. Vs. Bharti Telecom Ltd & Ors. With	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
13.	Comp. App. (AT) No. 275 of 2019	Adwaet A. Shah & Ors. Vs. Bharti Telecom Ltd & Ors. With	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
14.	Comp. App. (AT) No. 276 of 2019	Mahendra A Shah & Ors. Vs. Bharti Telecom Ltd & Ors. With	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
15.	Comp. App. (AT) No. 277 of 2019	Chhaya Kamlesh Parekh. Vs. Bharti Telecom Ltd & Ors. With	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
16.	Comp. App. (AT) No. 278 of 2019	Kanta Shah. Vs. Bharti Telecom Ltd & Ors. With	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
17.	Comp. App. (AT) No. 279 of 2019	Ramesh Shah. Vs. Bharti Telecom Ltd & Ors. With	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
18.	Comp. App. (AT) No. 280 of 2019	Bharati Vinod Shah. Vs. Bharti Telecom Ltd & Ors With	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)

19.	Comp. App (AT) No. 336 of 2019 & I.A. No. 443 of 2021	Akash Khandelwal & Ors. Vs. Bharti Telecom Ltd. & Anr. With	Manoj Kumar	Atul Menon
20.	Comp. App. (AT) No. 337 of 2019	Shubham Gupta Vs. Bharti Telecom Ltd & Ors. With	Sandeep Bisht	Dhruv Rana Gopal Singh-R2 Ashim Sood-R3
21.	Comp. App. (AT) No. 338 of 2019	Manish Lamba & Ors. Vs. Bharti Telecom Ltd & Ors. With	Rohan Chawla	Dhruv Rana Gopal Singh-R2 Ashim Sood-R3
22.	Comp. App. (AT) No. 339 of 2019	Rajesh Jain Vs. Bharti Telecom Ltd & Ors. With	Shikhar Shrivastava	Dhruv Rana Gopal Singh-R2 Ashim Sood-R3
23.	Comp. App. (AT) No. 340 of 2019	Pannalal Bhansali Vs. Bharti Telecom Ltd & Ors. With	Sandeep Bisht	Dhruv Rana Shaurya Mittal-R1 Gopal Singh-R2 Ashim Sood-R3
24.	Comp. App. (AT) No. 354 of 2019	Anuradha Modi & Ors. Vs. Bharti Telecom Ltd & Ors.	Manish Kaushik	

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By order of Hon'ble Chairperson

-sd/-
Registrar